

(9)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 12/(111A)/2011

CORAM: Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

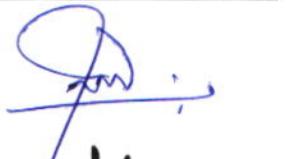
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: M/s. Becker Traders Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resorts Ltd.

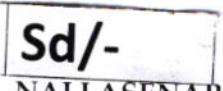
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

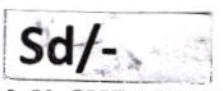
S. No.	NAME	DESIGNATION	SIGNATURE
1.	NRUPAT ATTOMAN	Pc	
2.	RAMESH SRIVASANA	Adv for R-1	
3.	SARJNA DVA	Adv for R-1	
4.	Shriqesh a/w Abhishek Suman	R-S	

ORDER

TCP No.12/ 111A/NCLT/MB/MAH/2011

Counsel for both side present. At request, list this matter on 22.1.2018.


V. NALLASENAPATHY
Member (Technical)


M. K. SHRAWAT
Member (Judicial)